

Village Chandragiri in Ganjam District, Orissa. It proposes to introduce it in 6 more villages in Orissa. Under the scheme, selected branch managers will plan and implement programmes for all round development of identified villages within a period of two years.

Extension of Air Services to Bokaro, Jamshedpur and other Steel cities

1071. SHRI VIJAY KUMAR YADAV: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government have decided to extend air services to Bokaro, Jamshedpur and other Steel cities of India; and

(b) if so, the details thereof, with time schedule of the same?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). Vayudoot services are being extended to other parts of the country in a phased manner. Jamshedpur and Rourkela figure among the Steel cities to be connected in the first phase. The time schedule for connecting the above places are yet to be drawn up.

Ban on Export of Silver Coins

1072. SHRIMATI JAYANTI PATNAIK: Will the Minister of FINANCE be pleased to state:

(a) whether Government have banned the export of silver coins;

(b) if so, the date from which such ban order will come into effect?

(c) whether the uncirculated quality silver coins have also been banned; and

(d) if so, the date from which such ban order will come into force?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE):

(a) and (b). Export of silver coins has been banned with effect from 2-1-1982 in terms of Public Notice No. 2-ETC(PN)/82 dated 2-1-1982.

(c) and (d). Commemorative proof set coins (uncirculated quality), issued from time to time will be permitted to be exported only by India Government Mint, Bombay and the Customs authorities will directly allow such exports.

Reconstitution of Boards of Nationalised Banks

1073. SHRI GHULAM MOHAMMAD KHAN:

SHRIMATI USHA PRAKASH CHOUDHARI:

Will the Minister of FINANCE be pleased to state whether Government have reconstituted the boards of nationalised banks if so, the details thereof, bank-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): The Boards of the following 14 nationalised banks have been reconstituted by Government recently:—

1. Central Bank of India
2. Bank of India
3. Punjab National Bank
4. Bank of Baroda
5. United Commercial Bank
6. Canara Bank
7. Syndicate Bank
8. Dena Bank
9. Union Bank of India
10. Allahabad Bank
11. Bank of Maharashtra
12. Indian Overseas Bank
13. New Bank of India
14. Punjab and Sind Bank

The names and other brief particulars of the directors of the aforementioned banks are given in the statement laid on the Table of the House. (Placed in Library. See No. LT-3422/82.]

Approach to O.P.E.C.

1074. SHRI VIRBHADRA SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government approached OPEC countries for a differential treatment in price and loan assistance for some time for the OPEC supplies to India;

(b) if so, whether Government have received any response; and

(c) is so, the details thereof?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) to (c). Oil Importing Developing Countries (OIDCs) including India have, consequent to the steep rise in crude oil prices during 1979, drawn the attention of OPEC countries both in informal bilateral talks as well as in different international fora, to the severe difficulties that are being faced by developing countries on account of the rising cost of imported crude oil. In response, the OPEC have already committed that they would ensure sufficient availability of crude oil at official prices to meet the genuine requirements of the OIDs. In respect of the financial burden, the OPEC had referred the matter to its Long-Term Strategy Committee for examination. This Committee has recommended financial assistance of varying degrees to be granted to different OIDs depending upon the stage of their development and their total consumption of crude oil. However, the Report of the Long-Term Strategy Committee has not so far been considered by OPEC and a final view is still to emerge.

Aid by International Finance Corporation for Oil Exploration Programmes

1075. DE. KRUPASINDHU BHOI: Will the Minister of FINANCE be pleased to state;

(a) whether the International Finance Corporation has offered to aid India in its exploration of oil programme;

(b) if so, the reaction of Government thereto; and

(c) the details of the agreement signed, if any, and the manner in which the aid is proposed to be utilized?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) and (b). The International Finance Corporation [IFC(W)], an affiliate of the World Bank, provides equity investment and loans to joint/private sector enterprises without Government's guarantee. The Executive Vice-President of IFC(W) visited India in January 1982 to identify new areas for the purpose of increasing the involvement of the IFC(W) in the country's industrial development. During their discussions with government officials, the IFC(W) team showed interest in providing assistance for detailed seismic work in blocks to be offered to foreign companies. The discussion were of preliminary and exploratory nature.

(c) Does not arise.

Pattern of US AID plans

1076. SHRI R. L. BHATIA: Will the Minister of FINANCE be pleased to state:

(a) whether new pattern for U.S. aid plan has come into existence recently whereby the American private sector investments into India will henceforth be dovetailed with both the on going and new US AID programmes in this country; and

(b) if so, Government's reaction thereto?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE):

(a) No, Sir.

(b) Does not arise.